

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00679/2020**

Jabalpur, this Monday, the 11<sup>th</sup> day of January, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**  
**HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Rahul Goyal  
 S/o Shri Girija Shankar Goyal  
 Aged about 33 years  
 Occupation-SSE TRD Katni  
 R/o Senior Section Engineer TRD Katni  
 District Katni (M.P.)

-Applicant

(By Advocate –**Shri Parag S. Chaturvedi**)

**V e r s u s**

1. The Union of India  
 Through the General Manager  
 West Central Railway  
 Indira Market Jabalpur (MP)  
 PIN 482001

2. The Senior Divisional Electrical Engineer  
 Traction Distribution (TRD)  
 West Central Railway  
 In the office of DRM Jabalpur (M.P.)  
 PIN 482001

- Respondents

(By Advocate –**Shri A.S. Raizada**)

**O R D E R (Oral)****By Ramesh Singh Thakur, JM:-**

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to approach this Tribunal as per Law.



2. Prayer is allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Naini Jayaseelan)**  
**Administrative Member**

**(Ramesh Singh Thakur)**  
**Judicial Member**

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